

above parameters and are continuing with violence. The Government of India is against all manifestations of violence.

Infectious Diseases

62. DR. M.P. JAISWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether infectious disease which were supposed to have been eradicated are threatening to strike back again in much more severe and fatal forms;

(b) if so, the details thereof; and

(c) the precautionary measures taken/being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). The gradual change in ecological conditions resulting from developmental activities, coupled with emergence of drug resistant strains of parasites have led to the resurgence of infectious diseases like malaria kala-azar and Japanese encephalitis.

(c) A National Apical Advisory Committee (NAAC) has been constituted under the Chairmanship of Union Health Secretary to formulate a nation wide disease surveillance network. The action points envisaged under the disease surveillance scheme are collection and flow of information, strengthening of laboratory diagnostic services, networking of centres and continuous monitoring of disease prevalence.

[Translation]

Freedom Fighter Pension

63. SHRI LALIT ORAON
SHRI MOHAN RAWALE

Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of cases of Bihar and Maharashtra States "Swatantrata Senani Samman Pension" scheme lying pending with the Central Government which were duly recommended and sent by the State Governments; and

(b) the time by which these applications are likely to be disposed of?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) and (b) All the claims for grant of freedom fighters pension received through State Govts. of Bihar & Maharashtra have already been examined and suitable communication in each case has been sent. However, aggrieved with the

decision of the Government regarding rejection of the claims because of their not satisfying one or the other eligibility conditions, the applicants keep on sending review petitions/representations for reconsideration of their claims. As examination and disposal of such review petitions is a continuous process, it is difficult to lay down any definite time schedule for their disposal.

Mother Dairy Milk Prices

64. SHRI PRABHU DAYAL KATHERIA : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether there was a steep hike in the price of toned milk being supplied by the Mother Dairy recently;

(b) if so, the extent of hike made in the prices thereof alongwith reasons therefor; and

(c) the number of times the prices were hiked during the last six months indicating the extent of hike made in the prices each time?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR RAGHUVANSH PRASAD SINGH) : (a) to (c) Mother Dairy increased the consumer price of toned milk w e f 8 5 96 as under :

Consumer Price of Toned Milk per litre

	Prior to Revision	After Revision
Through bulk vending	Rs 9/-	Rs 11/-
In polypacks	Rs 10/-	Rs 12/-

The price increase was on account of higher prices being paid to farmers for the procurement of raw milk from them. The immediate previous price revision of toned milk was effected in May '95. The price of full cream milk was increased from Rs. 14 to Rs. 15 w e f 15 2 1996.

[English]

Waiting List for Telephones

65. DR. MURLI MANOHAR JOSHI : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants in the waiting list for telephones in Allahabad district under each of the categories as on April 1, 1996, and

(b) the number of connections under each of the categories that are likely to be given during 1996-97?